

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.149/95

Wednesday, this the 1st day of November, 1995.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. Cochin Naval Command Fire
Staff Association represented by
its Secretary,
M Somarajan,
Leading Hand Fire(Selection Grade),
Naval Armament Depot, Alwaye.
2. AV Lonan,
Fire Engine Driver Grade II.
Naval Armament Depot, Alwaye.
3. PA Madhavan,
Leading Hand Fire(Ordinary Grade),
Naval Armament Depot, Alwaye.
4. K Ravikumaran Achari,
Fire Engine Driver Grade II,
Naval Armament Depot,
Alwaye. - Applicants

By Advocate Mr VR Ramachandran Nair

Vs

1. Union of India represented by
the Secretary,
Ministry of Defence,
New Delhi.
2. The Flag Officer Commanding-in-Chief,
Southern Naval Command,
Naval Base, Cochin-682 004.
3. The General Manager,
Naval Armament Depot, Alwaye.
4. The Deputy General Manager,
Naval Armament Depot, Alwaye. - Respondents

By Advocate Mr TPM Ibrahimkhan, Senior Central Government
Standing Counsel

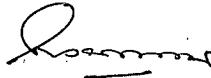
The application having been heard on 1.11.95 the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned counsel for applicants seeks leave to withdraw the application. Leave is granted and the application is dismissed without expressing any opinion on the merits. No costs.

Dated, the 1st day of November, 1995.


SP BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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